

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-515

IB-1683/ND/2018

IA/3774/2020, IA/632/2019

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

....Applicant

Vs.

M/s. Vas Data Services Pvt. Ltd.

.....Respondent

SECTION

U/s 9 of IBC CIRP

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent : Mr. Kundan Roy Adv for R-4 in IA-3774/2020
For the SRA : Adv S Kalia, Adv Sarvik Singh
For the SBD : Adv Vediccaa Ramdane, Adv Anant Malik
For the RP : Adv Pankaj Jain, Adv Sarthak Dugar,
Mr. Sunil Kumar Jain RP

ORDER

Due to paucity of time, list the matter on **18.04.2023**.

Sd/-

(Court Officer)